

ITEM NO.35

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 10852/2018

UTTAR PRADESH SUGAR MILL ASSOCIATION

Petitioner(s)

VERSUS

COOPERATIVE CANE DEVELOPMENT
SOCIETY LTD THROUGH ITS CHAIRMAN & ORS. ETC.

Respondent(s)

WITH
(Office Report on Default)

Date : 06-08-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Petitioner(s)

Mr. Manish K. Bishnoi, AOR
Ms. Tanvi Sapna, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Six weeks' time is granted, as a last chance, to the
petitioner to cure the defects pointed out by the Registry.

(MANISH SETHI)
COURT MASTER (SH)

(ANITA RANI AHUJA)
COURT MASTER (NSH)